

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-318
IB - 2752/ND/2019

IN THE MATTER OF:

Chiraag Sharma

Vs

M/s. EMeditek Insurance Ltd.

....Applicant

....Respondent

SECTION

Under Section -9 of IBC, 2016

Order delivered on 16.01.2020

CORAM:

SHRI ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (JUDICIAL)

SHRI K.K. VOHRA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant

:

For the Respondent

: Adv. Atul Kumar

ORDER

Ld. counsel for the CD/Respondent appeared and submits that he has filed the reply. A copy of the same has been handed over to the Ld. opposite counsel in the court today. Ld. counsel for the petitioner seeks one weeks' time to file rejoinder to the same. Let the same be done. List the case for 30.01.2020.

sd/-

(K.K. VOHRA)
MEMBER (T)

sd/-

(ABNI RANJAN KUMAR SINHA)
MEMBER (J)

(Lalit)